NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 254/16	TP 105/17	For dismissal of the petition	433(e)	Agarwal Coal Corporation Pvt. Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	A.S. Annidohe (9240732120)	LESPONDENT	4
2.	Robit Relacteoja 9886121368	PETITIONER	Rohit Rikesho

<u>ORDER</u>

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent has filed one application alongwith D.D. Registry to verify and put up. List it on 19/01/2018.

Member (T)

Member (J)